

**IN THE INCOME TAX APPELLATE TRIBUNAL  
MUMBAI BENCH "B", MUMBAI**

**BEFORE SHRI MAHAVIR SINGH, JUDICIAL MEMBER AND  
SHRI G. MANJUNATHA, ACCOUNTANT MEMBER**

**ITA NO. 7/MUM/2018**

**A.Y : 2013-14**

National Telecom of India Ltd.,  
2, First floor, Shown Apartment,  
Veer Savarkar Marg, Anand Nagar,  
Vasai (West), Thane 401 202.  
**PAN : AAACN4537C** (Appellant)

vs. ITO, Ward-10(3), Mumbai.  
(Respondent)

**CORRIGENDUM**

The Income Tax Officer (HQ)(Tech.)-1 vide letter dated 09.09.2019 has brought to the notice of the Bench that in the order dated 28.01.2019 passed by the Bench, the assessment year is wrongly mentioned as 2012-13 instead of 2013-14. Therefore, the assessment year in the cause title of the said order be read as "*Assessment Year 2013-14*" in place of "*Assessment Year 2012-13*".

Sd/-  
**(G. MANJUNATHA)**  
**ACCOUNTANT MEMBER**

Sd/-  
**(MAHAVIR SINGH)**  
**JUDICIAL MEMBER**

Mumbai, Date : 18<sup>th</sup> October, 2019

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Copy to :

- 1) The Appellant
- 2) The Respondent
- 3) The CIT(A) concerned
- 4) The CIT concerned
- 5) The D.R, "B" Bench, Mumbai
- 6) Guard file

By Order

Dy./Asstt. Registrar  
I.T.A.T, Mumbai